

(b) At about 20.40 hours on 9-3-1982, 5/7 armed persons entered the Lodi Road Head Post Office through the door on the backside. They terrorised the staff, who were busy in tallying the cash and took away the cash amounting to Rs. 10,59,910.00, three insured letters for Rs. 4075.00, postage stamps worth Rs. 500.50 and cheques for Rs. 1,80,211.82.

(c) and (d) "The matter is under investigation by the Crime Branch of Delhi Police.

Setting up of Telephone Exchanges in Orissa

2315. SHRI SANTOSH KUMAR SAHU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the new telephone exchanges proposed to be set up in Orissa during the Sixth Five Year Plan period;

(b) the number of new telephone lines added in Orissa during the last two years; and

(c) the number of new telephone lines proposed to be added in Orissa during the years 1981-82 and 1982-83?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY K. PATIL): (a) It is proposed to open 67 new telephone exchanges in Orissa during the Sixth Five Year Plan.

(b) New Telephone connections given in the last two years is as below:—

1979-80 994
1980-81 1936

(c) New telephone connections likely to be provided during 1981-82 and 1982-83 are 981 and 1650 respectively.

Telecom. Project at Kharagpur

2316. SHRI SANTOSH KUMAR SAHU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up a telecom. project at Kharagpur;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir, there is a proposal to set up a new telecommunication factory at Kharagpur.

(b) Initially, a modern foundry for manufacture of certain essential cast iron line store items for telecommunication lines is being set up in the proposed new factory. This is expected to commence production during 1984.

(c) Does not arise.

Dankuni Coal Mines

2317. SHRI ASHWANI KUMAR: Will the Minister of ENERGY be pleased to state:

(a) what is the progress made in the Dankuni coal mines which was inaugurated by the Prime Minister in December, 1981; and

(b) what is the success achieved in producing smokeless fuel?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL AND THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) There are no coal mines at Dankuni in West Bengal. Government have approved the setting up of a low temperature carbonisation plant

at Dankuni with a capacity to carbonise 1,500 tonne/day of raw coal to produce smokeless coke and coal gas to meet the fuel requirement of Calcutta Metropolitan area. The foundation stone of the project was laid on 29th December, 1981 by the Prime Minister.

Land has already been acquired for the plant and township. Turn-key contract for installation of the project has already been awarded. Work on land filling, civil construction, power supply etc. is in progress. The project is expected to be ready for commissioning by September, 1984.

Electronic Telecommunications Management

2318. SHRI SHIVA CHANDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the manufacture of electronic switching systems is done under P & T and the Electronics Commission separately;

(b) if so, what are the reasons therefor;

(c) whether Government have any scheme to bring the management of electronic telecommunications net work under one organisation; if so, what are the details thereof; and if not, the reasons therefor;

(d) whether it is a fact that Semi Conductor Limited (SCL) has made a technical collaboration agreement with an American Company; and

(e) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b) Electronic Switching equipment for use in the Public network is at present being manufactured only by M/s. Indian Telephone Industries Ltd., a Public Sector Undertaking under the Ministry of Communications.

(c) The public Telecommunication network is managed by the P & T Department.

(d) and (e) The information is being collected and will be placed on the Table of the House.

Functioning' of Indraprastha Thermal Power staU

2319. SHRI JAGDISH PRASAD MATHUR: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the functioning of Indraprastha Thermal Power Station has deteriorated during the last few months; and

(b) whether an Additional General Manager of DESU is its ex-employee and the CBI had earlier recommended his dismissal for irregularities and corruption?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir, There has been some fall in total generation, but this is due to planned shut-downs of different Units for their maintenance/overhaul which was long overdue, and for installation of Electro-static Precipitators to eliminate air-pollution.

(b) The present incumbent of the post of Additional General Manager (Tech.) is a permanent employee of D.E.S.U.

The C.B.I. had initially advised DESU to take action for imposing a major penalty against the said employee for alleged delay in finalising a purchase case and not for corruption. He was finally exonerated on the advice of the Central Vigilance Commission which held that the charge had not been established.

Conversion of Present Parliament into Constituent Assembly

2320. SHRI JAGDISH PRASAD MATHUR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any processing is under way to study the manner in which the present Parliament could